National Company Law Tribunal

Allahabad Bench

CP NO. 18/ND/2010

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: MACT OXYOMICS Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act of 1956

SI. NO. Name Designation Representation Signature

1. Zam Abbas Adv Pet Johns

2. K. Manangy Adv Rosp K. Manangy

CP NO.18/ND/2010

Parties are represented by their respective counsel. The case is fixed for final arguments, meanwhile parties are also liberty to file written submission. No further opportunity will be granted as the present case is quite old.

The matter be listed on 22nd August, 2017.

Dated:03.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

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Typed by: Kavya Prakash